

50/100  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

3

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 257/95.....

R.A/C.P No.....

E.P/M.A No.....

1. Orders Sheet..... Pg. 1..... to 2.....
2. Judgment/Order dtd. 27.11.95..... Pg. 1..... to 50. *Separate and etc*
3. Judgment & Order dtd..... Received from H.C/Supreme Court
4. O.A..... 257/95..... Pg. 1..... to 22.....
5. E.P/M.P..... Pg..... to.....
6. R.A/C.P..... Pg..... to.....
7. W.S..... Pg..... to.....
8. Rejoinder..... Pg..... to.....
9. Reply..... Pg..... to.....
10. Any other Papers..... Pg..... to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH : GUWAHATI

ORIGINAL APPLN.NO.	257	OF 1995
TRANSFER APPLN.NO.		OF 1995
CONT EMPT APPLN.NO.		OF 1995 (IN NO. )
REVIEW APPLN.NO.		OF 1995 (IN NO. )
MISC. PETITION NO.		OF 1995 (IN NO. )

B.L. Mahato..... APPLICANT(S)

-vs-

..... RESPONDENT(S)

For the Applicant(s) ... Mr. M. Chanda

Mr.

Mr.

Mr.

For the Respondent(s) ... Mr. G. Sarma, Addl. C.G.S.C.

OFFICE NOTE	DATE	ORDER
the application is in form and within time C. F. of Rs. 50/- deposited vide IPO/BD No. 327441 Dated. 10-9-95	17.11.95	<p>Mr M. Chanda for the applicant.</p> <p>Mr G. Sarma, learned Addl. C.G.S.C., for the resondents.</p> <p>Mr M. Chanda, learned counsel for the applicant, Shri B.L. Mahato, moves this application unlisted on the ground that there is urgency in the matter. In this application the applicant seeks for a direction on the respondents to post him as a Telephone Mechanic at Dharanga Centre Development of Telematic as he is a qualified mechanic and as there is a vacant post in that place. He is presently working in the Ofice of the Sub Divisional ffice of Telegraphs, Telephone Exchange, Rangia as Lineman. The grounds on which the applicant has based his claim are broadly -</p> <ol style="list-style-type: none"> <li>1. That as a qualified Telephone Mechanic he is entitled to be posted as a Telephone Mechanic.</li> <li>2. By not posting him as Telephone Mechanic he is incurring financial loss in every month, and</li> <li>3. There is a Hindi Medium School in Dharanga. For the benefit of his school going children,</li> </ol>

221/8

COPY of the order  
issued to the parties  
concerned vide  
D. No 2862-2863  
D. 29/8/96

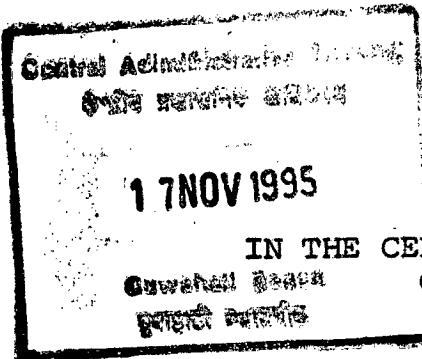
Ch 221/8

(contd. to Page No. 2)

OFFICE NOTE	DATE	ORDER
	17.11.95	<p>his posting in Dharanga is essential.</p> <p>The learned Addl. C.G.S.C., Mr G. Sarma, has received copy of the application today and seeks to appear for the respondents. He opposes admission of this application.</p> <p>Perused the application and heard the learned counsels. The real grievance of the applicant is that he should be transferred and posted in Dharanga Telephone Exchange in place of Shri Bhupen Ch. Dás, Lineman, who is in-charge of the Exchange although he is an unqualified mechanic but he, the applicant, as a qualified mechanic was not posted to that Exchange. On the basis of his representation dated 20.7.1995 he was once posted on transfer to Daranga Exchange but with Kumarikata as Headquarter. He further made a representation dated 16.8.1995 for his transfer from Rangiya to Daranga. Subsequently, the earlier transfer order posting the applicant to Kumarikata was cancelled on 26.9.1995. There is no further decision whether the applicant should be transferred from Rangiya to Daranga. The other grievance of the applicant seems to be that he should be posted in Darranga Telephone Exchange as Phone Mechanic on promotion. The other ground regarding medium of instruction of his school going children appears to be a matter of his personal difficulties. All these matters are best left to the respondents for their consideration. Therefore, this application is disposed of with the following directions:</p> <p>The applicant is directed to submit a representation to the competent authority of the respondents within 10 days from today and the competent authority of the respondents may sympathetically consider the case of the applicant for posting him at a place of his choice, namely, Darranga Telephone Exchange keeping in view the personal difficulties expressed by the applicant in this application regarding education of his children.</p>

Am 22/11  
nkm

60  
Member



6/14 17 NOV 1995

An application under Section 19 of the Administrative Tribunals Act, 1895.

4  
Filed by the  
applicants -  
m. chakraborty

O. A. No. 257/95

Sri Bhikhari Lal Mahato

Vs.

Union of India & Ors

I N D E X

Sl.No.	Annexure	Particulars	Page No.
1	-	Application	1-10
2	-	Verification	11
3	1	Letter dt. 12.5.95	12
4	2	Copy of certificate issued by Principal C.T.T.C.	13
5	3	Representation dt. 20.7.95	14
6	4	Copy of posting order dt. 7.8.95	15
7	5	Copy of representation dt. 16.8.95	16-
8	6	Copy of cancellation of posting order dt. 26.9.95	
9	7	Copy of order dt. 2.8.95	

Filed by :

Manik Chakraborty  
Advocate

Recd by Sarmista  
Dated 17/11/95

Bhikhari Lal Mahato

1. Particulars of the Applicant

Sri Bhikhari Lal Mahato  
S/o Sri Raghu Nandan Mahato  
Sub Divisional Office of Telegraph  
Telephone Exchange, Rangiya  
P.O. Rangiya,  
Assam

..... Applicant

2. Particulars of the Respondents

1. The Union of India

Through the Secretary to the Govt. of India  
Ministry of Telecommunications,  
Department of ~~Communication~~ Telecommunication,  
New Delhi.

2. The Chief General Manager Telecom

Sonaram Road,  
Ulubari,  
Guwahati  
Assam

3. The Telecom District Manager,

Ulubari, Sonaram Road,  
Guwahati

4. The Sub Divisional Officer of Telecommunication,

P.O. Rangiya,  
District- Kamrup,  
Assam

.... Respondents

3. Particulars for which this application is made

This application is made praying for a direction upon  
the respondents for posting of the applicant at Dharanga

Bhikharilal Mahato

Centre Development of Telematic (in short CDOT) 128P RAX (Rural Automatic Exchange) in the vacant post of phone mechanics as the applicant declared qualified in the initial course of training for phone mechanic vide letter No. "-44/95-96/137 dated 12.5.95 (Annexure-1).

4. Limitation

The applicant begs to state that this application is filed within the prescribed limitation period under Section 21 of the Administrative Tribunals Act, 1985.

5. Jurisdiction of the Tribunal

The applicant declares that the subject matter of the application is within the jurisdiction of this Hon'ble Tribunal.

6. Facts of the case

6.1 That the applicant is a citizen of India as such he is entitled to all the rights and privileges guaranteed by the Constitution of India. The applicant is presently serving as line man in the Sub divisional Telegraph Office, Rangiya.

6.2 That the applicant was initially appointed as line man in the year 1973 and was posted at Rangiya thereafter the applicant was promoted under time bound promotion scheme on completion of 16 years of service to the next higher pay scale of Rs. 950-1400 under Office Memorandum No. TDM/Estt-349/OTBP/236 dt. 23.2.90. Thereafter the applicant being found eligible after 21 years of service in the department of telecommunication he was sent for

*Bhikhari Lal Mahato*

27 weeks training for phone mechanic vide SDOT, Rangiya letter No. E-7/94-95/34 dt. 17.2.95 at Circle Telecom Training Centre, Bharalumukh, Guwahati-9 which was commenced from 20.2.95 to 12.5.95. The applicant had successfully completed 12 weeks initial course of training of phone mechanics (Switching specialisation) in the batch No. 4 from the Circle Telecom Training Centre, Guwahati which would be evident from circular of Telecom Training Centre letter No. E/44/95-96/137 dt. 12.5.95 and it would further be evident that your applicant secured 2nd position in the aforesaid training amongst 24 trainees.

A copy of the letter dt. 12.5.95 is annexed herewith as Annexure-1.

6.3 That the Principal of the Circle Telecom Training Centre, Deptt. of Telecommunication, Govt. of India, Bharalumukh was pleased to issue a certificate under letter No. E-44/95-96/136 dt. 12.5.95 and declared him secured second position amongst 24 trainees.

A copy of the certificate issued by the Principal Circle Telecom Training Centre is annexed for perusal of the Hon'ble Court as Annexure-2.

6.4 That your applicant submitted a representation after being declared successful in the phone mechanics examination addressed to the Sub Divisional Officer, Telecom, Rangiya under his letter dated 20.7.95 whereby the applicant prayed for his posting at Dharanga Telephone Exchange which is at present running by a line man Shri Bhupen Chandra Das.

A copy of the representation dt. 20.7.95 is annexed herewith as Annexure-3.

*Bhupen Chandra Das*

6.5 That the applicant although prayed for his posting at Dharanga Exchange by his representation dt. 20.7.95 addressed to the Sub Divisional Officer Telecom, Rangiya but surprisingly Sub Divisional Officer Telecom, Rangiya posted the applicant at Kumarikata and that too without granting any T.A/D.A vide SDOT's letter No. E-2/95-96/5 dt. Rangiya 7.8.95. This posting order of the applicant has been passed by SDOT without considering his representation dt. 20.7.95 where he has prayed for Dharang Telephone Exchange for his posting and the post of phone mechanic is lying vacant at Dharang Telephone Exchange. Be it stated that in Kumarikata there is no sanctioned post of phone mechanic or line man exists although the posting order is issued by SDOT, Rangiya.

A copy of the posting order issued by the SDOT dt. 7.8.95 is annexed as Annexure-4.

6.6 That the applicant being aggrieved by his posting order dt. 7.8.95 filed another representation dt. 16.8.95 addressed to the Sub Divisional Officer, Telegraph, Rangiya Sub Division, Rangiya wherein it is prayed that since the applicant completed nearly 20 years of service and after successful completion of phone mechanic examination therefore his is entitled to be posted against a vacant post of phone mechanic which is lying vacant at Dharange Telephone Exchange and is running by a line man and it was also stated in the said representation the due to his non-posting as phone mechanic he is incurring huge financial loss which he is entitled after being declared successful in the phone mechanic examination and specially when the post is lying

Bhikharilal Majhato

vacant in the Dharanga Telephone Exchange and it is also prayed that the posting order at Kumarikata be cancelled and his posting as phone mechanic in the Dharanga Telephone Exchange be considered.

A copy of the representation dt. 16.8.95 is annexed as Annexure-5.

6.7 That the Sub Divisional Officer, Telegraph, Rangiya Sub Division, Rangiya vide his letter No. E-2/95-96/13 dated 26.9.95 cancelled his posting at Kumarikata after considering his representation dated 16.8.95.

A copy of the cancellation order dt. 26.9.95 is annexed as Annexure-6.

6.8 That the office of the Chief General Manager Telecom, Assam Circle, Guwahati vide his letter No. STES-10/120 dt. 2.8.95 whereby whereby the Chief General Manager Telecom was pleased to sanction additional 153 posts of phone mechanics and allotted 36 posts of phone mechanics under Telecom District Manager, Guwahati. Be it stated that the post of phone mechanics in the Baihata Chariali Telephone Exchange and Tambulpur Telephone Exchange are filled up by the trained phone mechanics but the post of phone mechanic presently lying vacant at Dharanga Telephone Exchange is yet to be filled up by a trained phone mechanic. Therefore the applicant had requested for his posting at Dharanga Telephone Exchange and specially on the ground since the applicant hailed from the State of Bihar and his sone and daughter are studying in the Hindi

Bhikhari Lamghato

medium school at Rangiya presently and if the applicant is now transferred and posted at Dharanga Telephone Exchange in that event it would be convenient for smooth running the education of the children of the applicant as one Hindi medium school is thereat Dharanga. The detail particulars of his children are given below :

1. Sri Sitasara Mahato Son Presently reading in Class VI in Basumati Hindi High School at Rangiya

2. Sri Prabhusaran Mahato Son Presently reading in class II in Basumati Hindi High School., Rangiya.

Therefore it would be a great help towards the children of the applicant if he is posted as phone mechanic at Dharanga Telephone Exchange which is presently lying vacant and thereby he would also be able to serve in the promotional post of phone mechanic. Therefore the Hon'ble Tribunal be pleased to direct the respondents to consider the posting of the applicant in the promotional post of phone mechanic at Dharanga Telephone Exchange to facilitate the smooth running of the education of the applicant's minor children.

A copy of the order dt. 2.8.95 is annexed as Annexure-7.

6.9 That the applicant begs to state that he is serving in the department of telecommunications for a period of about 22 years therefore it is a legitimate expectation on the part of the applicant for his posting in the promotional

Bhikhari Lal Mahato

post of phone mechanic in a suitable place like Dharanga Telephone Exchange where at least a Hindi medium school is available for smooth running of education of his children and therefore it is a fit case where the Hon'ble Tribunal be pleased to interfere and further be pleased to direct the respondents to consider his posting at Dharanga Telephone Exchange against the existing vacant post of phone mechanics.

6.10 That this application is made bon fide and for the cause of justice.

7. Reliefs prayed for

Under the facts and circumstances as stated above the applicant prays for the following reliefs :

1. That the respondents be directed to consider the posting of the applicant in the promotional post of phone mechanic at Dharanga Telephone Exchange against the existing vacant post of phone mechanic.
2. To pass any other order or orders as deemed fit and proper under the facts and circumstances stated above.

The above reliefs are prayed on the following amongst other

-G R O U N D S-

1. For that the applicant is declared successful in the Phone Mechanic Examination and entitled to be posted to the promotional post of phone mechanic from the post of line man.

Bhikhari Lal Mahato

2. For that the post of phone mechanic at Dharang Telephone Exchange is lying vacant.
3. For that Dharanga Telephone Exchange is under Rangiyia Sub Divisional Officer, Telegraphs and there cannot be any difficulty on the part of the respondents for considering his posting at C.D.O.T. 128 P (RAX) Telephone Exchange.
4. For that due to non-posting to the post of phone mechanic the applicant is incurring a financial loss of about Rs. 100/- per month.
5. For that posting of the applicant at Dharange Telephone Exchange would facilitate the smooth running at the education of his minor children of the applicant who serving in the department for about 22 years.
6. For that education of the children in the service career of an employee is very important and therefore his prayer for his posting at Dharanga is absolutely necessary for smooth running the education of his children.
7. For that the applicant secured second position in the Training Examination of phone mechanic and entitled to be posted in the promotional post of phone mechanic.
8. Interim relief sought for  
During the pendency of the case the respondents be directed to consider the posting of the applicant at Dharanga Telephone Exchange.

*Bhikhari Lal Mahato*

The above relief is prayed on the ground explained in paragraph 7 of this application.

9. Details of remedy exhausted

There is noscope of any other remedy under any rule. There is no service rule in this respect and the Hon'ble Tribunal is the only remedy for the applicant.

10. Matter is not pending in any other Court/Tribunal

The applicant declares that he has not filed any other application before any other Court/Tribunal.

11. Particulars of Postal Order

Postal Order No. :

Date of Issue :

Issued from : G.P.O., Guwahati.

Payable at : G.P.O., Guwahati

12. Details of Index

An Index showing the particulars of documents is enclosed.

13. List of Enclosures

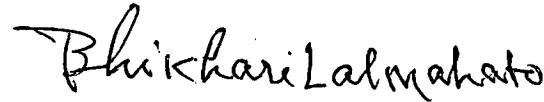
As per Index.

Bhikhari Lal Makheto

VERIFICATION

I, Sri Bhikhari Lal Mahato, S/o of Sri Raghu Nandan Mahato, resident of Rangiya, working in the Sub Divisional Office of Telegraph, Telephone Exchange, Rangiya, P.O. Rangiya, Dist. Kamrup Assam do hereby declare that the statements made in this application are true to my knowledge and belief and I have not suppressed any material facts.

And I sign this verification on this 7th day of November, 1995.



Place : Guwahati

SIGNATURE

## ANNEXURE-1

DEPARTMENT OF TELECOMMUNICATIONS  
OFFICE OF THE PRINCIPAL, CIRCLE TELECOM TRAINING ~~XNET~~ CENTRE  
BHARALUMUKH, GUWAHATI-9

No. E-44/95-96/137      Dated at Guwahati the 12th May '95

On successful completion of 12 week initial Course Training on 'PHONE MECHANIC (SWITCHING SPECIALISATION) w.e.f. 20.02.95 to 12.05.95, the following trainees of batch No. 4 are hereby released on the A/N of 12th May 1995 from the Circle Telecom Training Centre, Guwahati with direction to report back to their deputing unit as indicated below.

S/N.	Name of the Trainees	Rectt. Unit.	R. Unit.
1.	Sri Nani Gopal Baidya	TDE/SC	SDOT/KRJ
2.	Sri Bhikharilal Mahato	TDM/GH	SDOT/RNY
3.	Sri Budhu Lal Choudhury	TDE/BGN	SDE/GP
4.	Sri Adit Chandra Medhi	TDM/DR	SDE (C)/DR
5.	Sri Khorshed Ali,	TDE/TZ	SDOT/MLD
6.	Sri Dineswar Patar	TDE/NGG	SDOT/NGG
7.	Sri Biren Baruah	TDE/TZ	SDE (G)/B.Charali
8.	Sri Manik Ranjan Malakar	TDE/SC	SDOT/HLG
9.	Sri Umesh Chandra Boro	TDM/GH	SDOT/KMP
10.	Sri Krisna Mohan Ray	TDM/DR	SDE (C)/DR
11.	Sri Ram Pratap Mishra	TDM/DR	SDOT/ <del>Hojai</del> DR
12.	Sri Harendra Ray	TDE/NGG	SDOT/ <del>NGG</del> Hojai
13.	Sri Uma Gogoi	TDE/ <del>BGN</del> NGG	SDOT/ <del>BN</del> NGG
14.	Sri Krishna Ram	TDE/BGN	SDOT/DU
15.	Sri Kashi Ram Kalita	TDE/BGN	SDOT/NLB
16.	Sri Dharmeswar Sonowal	TDE/TZ	SDOT/NMP
17.	Sri Chandra Saikia	TDM/GH	SDOP/GH (C)
18.	Sri Abhi Ram Huzuri	TDM/GH	SDOT/RNY
19.	Sri Sarif Uddin Ahmed	TDM/GH	SDOT/RNY
20.	Sri Deben Rajbanshi	TDM/GH	SDOT/RNY
21.	Sri Khailur Rahman	TDE/SC	SDOT/HKD
22.	Sri Rama Gogoi	TDE/JRT	SDOP/JRT
23.	Sri Hiteswar Dutta	TDE/JRT	SDOP/JRT
24.	Sri Hareswar Senapati	TDE/JRT	SDOP/JRT

Sd/- Illegible  
Circle Telecom Training Centre  
Bharalumukh, Guwahati

Copy to :-

1. The Chief General Manager Telecom, Assam Circle, Guwahati.  
 2-3 The Telecom District Manager, Guwahati/Dibrugarh.  
 4-8 The Telecom District Engineer, Bongaigaon/Nagaon/Jorhat/Tezpur/Silchar.  
 9. The Sub-Divisional Engineer (Cable), Dibrugarh.  
 10-11 The S.D.O. Phones, Guwahati (Central)/Dibrugarh.  
 12-22 The S.D.O. Telegraphs, Mongaldoi/Nagaon/Haflong/Kamrup/Hojai/Dhubri/Rangiya/Nalbari/North Lakhimpur/Karimganj/Hailakandi.  
 23-24 The S.E.E.P., Group, Goalpara/Biswanath Chariali  
 25-48 The trainees concerned  
 49. The Office Copy

Sd/- Illegible  
Circle Telecom Training Centre  
Bharalumukh, Guwahati

## ANNEXURE-2

No. E-44/95-96/136

GOVERNMENT OF INDIA  
DEPARTMENT OF TELECOMMUNICATIONS  
CIRCLE TELECOMMUNICATION TRAINING CENTRE

Seal

BHARALUMUKH, GUWAHATI-9

TRAINING COURSE IN

Phone Mechanic (Switching Specialisation)

This is to certify that Shri Bhikhari Lal Mahato successfully completed the above mentioned training course conducted by this training centre from 20.02.95 to 12.05.95 and secured II position.

Sd/- Illegible

PRINCIPAL 12.5.95

Guwahati, dated the 12th May'95

Attested  
Shri  
P.S.W.

## ANNEXURE-3

To

The Sub Divisional Officer Telegraph  
Rangiya Sub Division, Rangiya

Dated, Rangiya the 20th July 1995

Sub : Prayer for Transfer from Rangiya to Daranga  
telephone exchange.

Sir,

With kind regards I beg to state that the following  
a few line for your kind consideration and favourable  
action :-

That I have been working in Rangiya under your Sub-Division  
since 11th May 1973 and undergone training for phone mechanic  
with effect from 20th February 1995 to 12th May 1995 in the  
office of the Principal Circle telecom. training centre,  
Bharalumukh, Guwahati-9 and completed successfully in the  
said training. After that received a released letter No.  
E-44/95-96/137 dt. at Bharalumukh, Guwahati-9 on 12.5.95  
that letter is also enclosed herewith.

That it is learnt that there is untrained man in the  
telephone exchange in the said and as I have  
completed more than 20 years in your Sub Division. So may  
please be transferred from Rangiya to Daranga telephone exchange.

Thanking you,

Yours faithfully,

Sd/-

(Bhikhari Lal Mahato)  
Phone Mechanic  
Rangiya

Copy to :

The Branch Secretary,  
N.U.T.E.E. LS & CL-IV,  
Rangiya for information and  
take necessary action please.

*R.H.L.M.  
20/7/95*

## ANNEXURE-4

## DEPARTMENT OF TELECOMMUNICATIONS

From

To Sri B.L.Mahato

No. E-2/95-96/5

Dated at Rangia the 7.8.95

## Subject:

Prayer for transfer from Rania to Daranga  
telephone Exchange

Ref : Your letter No. Nil dt. 20.7.95

Kindly refer to your above letter on the above mentioned subject. This is to intimate you that your prayer for transfer is considered and posted under Darranga Exchange headquarter being Kumarkata. No. TA/DA is admission as it is a request transfer. This is for favour of your information please.

Sd/- Illegible

## Copy to :

TDOP/Rangia for favour of information and necessary action.

Sd/- Illegible

*After  
Chitra  
TGV*

## ANNEXURE-5

To

The Sub Divisional Officer Telegraphs  
Rangiya Sub Division, Rangiya

Dated, Rangiya the 16th August 1995

Sub :- Prayer for transfer from Rangiya to Darranga Telephone Exchange.

Ref :- Your letter No. E-2/95-96/5 dated at Rangiya the 07th August 1995.

Sir,

With best regards I beg to state that an application was filed on 20.7.95 (A photostat copy is enclosed herewith) for transfer of me from Rangiya to Darranga Telephone Exchange. On the body of my application it is stated by you as "Recommended Head Quarter at Kumarikata" and subsequently a copy of your office memo issued to me stating therein as "your prayer for transfer is considered and posted under Darranga headquarter being Kumarikata with direction not pay T/A, D/A as transfer is on request.

Indeed and virtually the fact of my filing transfer application is that I am to be posted from Rangiya to Darranga in place of Sri Bhupen Ch. Das lineman who is now in Darrange Telephone Exchange as in charge. Sri Bhupen Chl Das is a lineman of Darrange Telephone Exchange who has not passed any phone mechanic examination inspite of holding the incharge of Darranga Telephone Exchange last 20 years where as I have successfully completed phone mechanic training held at Bharalumukh, Guwahati by securing second position among 24 (twenty four) trainees vide letter No. E-44/95-96/137 dtd. 12.5.95.

It is failed to understand the reason of my transfer from Rangiya to Kumarikata and keeping an unqualified untrained man like Sri Bhupen Ch. Das lineman as in charge of Drranga Telephone exchange, further I am compelled to pointout that with some narrow motive and personal interest and throwing out the interest of service. You have kept Sri Bhupen Ch Das under your jurisdiction throwing me to a place where I have never prayed for.

Attest  
Abhilash  
DAR

Once again, I fervently and respectfully request your kindness kindly reconsider my case at the interest of service and on reconsidering the same. I may please be transferred from Rangiya to Darranga in place of Sri Bhupen Chandra Das lineman who is now incharge of Darrange Telephone exchange and by not transferring me as phone mechanic I am in loss of getting emoluments as phone mechanic being entitled to get the same. Further I request that as Sri Bhupen Chandra Das is not a qualified person for the post and not passed any phone mechanic examination and training he may be transferred to kumari kata. It is once again requested that the whole matter may be considered within a of 30(thirty) days from today i.e. 16.8.95 and failure of this I am to approach before the competent court of law and no notice is to be served upon you before filing the suit in the competent court of law.

Thanking you,

Yours faithfully,

Sd/- Bhikhari Lal Mahato  
16.8.95

Phone Mechanic, Rangiya

Copy to

The Junior Telecom Officer, Rangiya for necessary information Sir.

2. The District Engineer (External-2) for necessary information & take action Sir, (in the o/o the TDM Guwahati).
3. The Telecom District Manager, Ulubari, Guwahati-7 for necessary information Sir.
4. Branch Secretary of Rangiya, National Union Telecom. Telegraph Engineering Employees L/S & CL-IV for information and take necessary action please.
5. District Secretary, National Union Telegraph, Guwahati Division, Guwahati for information and take necessary action please.
6. Circle Secretary, National Union Telegraph Assam Circle, Guwahati of LS & CL-IV for information and take necessary action please.

Yours faithfully,

Sd/- (Bhikhari Lal Mahato)  
Phone Mechanic  
Rangiya

*AKM*  
*Bhikhari Lal Mahato*  
*Phone Mechanic*  
*Rangiya*

## ANNEXURE-6

DEPARTMENT OF TELECOMMUNICATIONS  
OFFICE OF THE SDOT, RANGIYA,

To

Sri B.L.Mahatoo L.M  
Rangiya Telephone Exchange

No. E-2/95-96

Dated 26.9.95

Sub : Transfer Order

Ref : This Office letter No1 E-2/95-96/5  
dt. 7.8.95

Kindly refer to the letter No. mentioned above.  
This is to intimate you that the order issued vide above  
~~letter~~  
letter has been kindly treated as cancelled.

Sd/- Illegible

Sub Divisional Officer Telegraphs

Copy to

JTOP /Rangiya for favour of information and n/a.

Sd/-  
Sub Divisional Officer Telegraphs

*Attacted  
2nd  
A.D.*

## ANNEXURE-7

Government of India  
 Department of Telecommunications  
 Office of the Chief General Manager Telecom : Assam Circle  
 Ulubari : Guwahati : 781007

No. STES - 101/120      Dated at Guwahati, the 2nd August 1995

Sanction of the Chief General Manager Telecom., Assam Telecommunication Circle, Guwahati is hereby conveyed for creation of 153 (one hundred & Fifty Three) additional posts of PHONE MECHANICS in the pay scale of Rs. 975-25-1150-EB-301540 for Assam Telecom Circle.

The expenditure is debitible to the relevant Head of Accounts and to be met from the sanctioned budget of the Current Financial Year.

The sanction issues with the concurrence of the Circle IFA.

These posts are in addition to the 169 (One Hundred Sixty Nine) posts sanctioned earlier vide this office letter No. STES-101/120/55 dtd. 05.07.93.

With the sanction of these 153 additional posts of Phone Mechanics, I am directed to convey the allotment of posts to various SSA as furnished below :

<u>S.I.No.</u>	<u>Name of SSA</u>	<u>No. of Posts Allotted</u>
1	TDM, Guwahati	36
2	TDM, Dibrugarh	22
3	TDE, Nagaon	32
4	TDE, Jorhat	11
5	TDE, Bongaigaon	24
6	TDE, Tezpur	14
7	TDE, Silchar	14
TOTAL		<u>153</u>
&		

(One Hundred Fifty Three) Only.

The Heads of SSA are requested to maintain ~~Community~~ Community Roster Register accordingly.

SSA heads are instructed to furnish the list of Promoted Officials with name and cadre from which promoted immediately after the event.

Sd/- M.Biswas  
 Asstt. Director Telecom(E&R)  
 for Chief General Manager,  
 Assam Telecommunication Circle

*Attn: Fed  
 Mohan  
 S.D.*

Letter No. STES-101/120 Dtd. at Guwahati, the 2.08.95 Contd.

Copy for information and necessary action to :

- 1.2 The Area Managers Telecom, Guwahati/Dibrugarh.
- 3.4 The Telecom. District Managers, Guwahati/Dibrugarh
- 5.9 The Telecom. District Engineers, Nagaon/Jorhat/Bongaigaon/Tezpur/Silchar.
- 10.11 The ADT (Staff/HRD), Circle Office, Guwahati
- 12.13 The A<sup>O</sup> (A&P/TA), Circle Office, Guwahati.
- 14 File No. RECTT-3/58-91
- 15. The Hindi Officer, C.O., Guwahati for Hindi Version of this letter.
- 16.18 Concerned Circle Secretaries of the Service Unions.
- 19 Guard File.

Sd/- Illigible  
 Asstt. Director Telecom (E&R)  
 for Chief General Manager,  
 Assam Telecommunication Circle

Sri G. Lal Ray, Circle, Secretary, NUTEE L/S & Gr. D C/o SDOP, Ambari Gh.

*ATT marked  
 C. Ghosh  
 Adv.*